GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 4184

TO BE ANSWERED ON THE 28th MARCH, 2017 / CHAITRA 7, 1939 (SAKA)

CRIME IN DELHI

4184. SHRI KANWAR SINGH TANWAR:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the number of crimes have risen and threat of terrorism is looming large in the NCT of Delhi ;

(b) if so, the reaction of the Government thereto;

(c) the details of the steps taken to modernize Delhi Police in a time-bound and effective manner along with the quantum of funds allocated to Delhi Police for the same; and

(d) the details of Delhi Police personnel arrested during the last three years along with the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR)

(a): Delhi Police as a conscious policy of "Truthful Reporting", is registering more number of complaints in the recent years with an objective that no crime, specially crime against the vulnerable groups, including women, goes unreported. While terrorism is a real threat globally in these times, and India and its capital city are also impacted by it, there is no significant increase in threat perception in the recent past.

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(b): Delhi Police has taken several concrete measures to check the incidents of crime in the city. Crime prone areas are dynamically identified and police resources including pickets, foot patrolling and the PCR vans are deployed to enhance visibility and prevent crime. Emergency Response Vehicles (ERVs) have been introduced and deployed in Police Stations in crime prone areas to respond quickly in the event of crime or law and order situation. The initiatives taken by Delhi Police to ensure safety of women in Delhi include women help desk round the clock in the police stations, having woman beat constables in the areas prone to crime against women, imparting self-defence training for women, launching of a smart phone App "Himmat" to know the location of women in distress, etc. While continuing the efforts to ensure safety and security of senior citizens staying alone in Delhi, Delhi Police has launched a 'Senior Citizen App' which can be accessed by senior citizens during distress. With the view to ensure safety of North East people in Delhi, among other efforts, special Helpline No. 1093 has been introduced and a Special Cell for North East is functioning at Nanakpura, Delhi with deployment of police personnel from NE States. Special emphasis has been laid on Servant and Tenant verification. Effective

Delhi Police has taken a number of anti-terrorist measures in the city to combat terrorism. These measures include:-

surveillance is being maintained over criminals.

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1.	Constitution of Armed Response Teams
2.	Terrorist related intelligence collection
3.	Security audit of Vital Installations
4.	Eyes and Ears scheme, Police Mitra and Tenant verification
5.	Installation of CCTV System in Markets and Border Check Posts
6.	Checking of public places.

(c) Under the Plan Schemes, an amount of Rs.275.08 crore and Rs. 13.07 crore has been allocated under 12th Plan for implementation of the Schemes of 'Modernization of Traffic and Communication Network of Delhi Police' and 'Induction of Latest Technology and Capacity Building' respectively. On case to case basis, funds are sanctioned to Delhi Police under Non-Plan Scheme also for carrying forward their modernization efforts.

(d) Details of Delhi Police officials arrested during the last three years and current year upto 15th March, 2017 for reasons including corruption, crime, domestic violence, women related crimes, etc. are as under:

Year	No. of Delhi Police officials arrested
2014	102
2015	88
2016	97
2017	13
(upto 15.03.2017)	

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